

The Committee also indicated that, as a second stage, after spending Rs. 1 lakhs in spinning and Rs. 30,000 in weaving, sections and completion of the extension of the building, a further 4,944 spindles could be commissioned in 3 shifts and another 152 ordinary looms in 2 shifts. This would increase employment potential to about 1,100 workers.

The mill was placed under an Authorised Controller in May, 1966, but it actually restarted work in February, 1967. Only about 16,000 spindles and 96 looms have been commissioned so far and it has not, therefore, been possible to re-employ about 500 workers. Out of the total of about 1,200 permanent and temporary workers, the mill has been able to re-employ only about 700 workers and 500 workers, including semi-clerks, have not been able to get employment so far.

The former Commerce Minister stated in Parliament in reply to supplementaries to Starred Question No. 543, dated the 19th August, 1966, that all the workers would be re-employed. He evidently had, in mind the permanent workers. All these permanent workers would be re-employed, when the second stage of restarting the mill is completed, and a majority of the pool workers could also, it is expected, be taken back. In the circumstances it is not the intention to resile from the assurance, but implement it in stages, in the best interest of the mills from various angles including the technical feasibility and financial capacity.

निर्वात

- * 1462. श्री भोलू प्रसाव :
 श्री शिवचरण लाल :
 श्री राम चरण :
 श्री रामजी राम :

क्या वाणिज्य मन्त्री यह बताने की कृपा करेंगे कि :

तथा

सरकारी क्षेत्रों की परियोजनाएं किन-किन वस्तुओं का निर्यात करती हैं;

(ख) क्या उनके निर्यात की मात्रा के अनुपात में उन्हें अन्तर्राष्ट्रीय मूल्यों पर, केवल उसी स्थिति में जबकि ये मूल्य देश में विद्यमान मूल्यों से कम हों, कच्चा माल उपलब्ध किया जाता है;

(ग) यदि नहीं, तो क्या मद्रास तथा पश्चिम बंगाल में गैर-सरकारी तथा सरकारी क्षेत्र की परियोजनाओं को कच्चा माल अन्तर्राष्ट्रीय मूल्यों पर उपलब्ध कराया जाता है; और

(घ) यदि हां, तो इस भेद-भाव के क्या कारण हैं ?

वाणिज्य मंत्री (श्री विनेश सिंह) :
 (क) से (घ) . जानकारी एकत्र की जा रही है और सभा पटल पर रख दी जायेगी ।

Price of Yarn

*1463. Shri D. N. Patodia:
 Shri R. Barua:

Will the Minister of Commerce be pleased to state:

(a) whether Government have considered a proposal to set up a Committee consisting of spinners, weavers and Government officials to go into the cost structure of yarn and its spinning in order to fix its price at a reasonable level; and

(b) if so, whether any decision has since been taken in this regard?

The Deputy Minister in the Ministry of Commerce (Shri Mohd. Shafi Qureshi): (a) No, Sir.

(b) Does not arise.